Crash of IAF Avro HS-748 at Yelaliaiika near Bangalore

735. SHRI KRISHNA KUMAR BIR-LA: CHOWDHRY HARI SINGH: SHRI S. S. AHLUWALIA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether an Indian Air Force Avro HS-748 crashed at Yelahanka Air Force Station on the 25th March, 1991 resulting in the deaths of all (he 28 Air Force trainees and officers;
- (b) whether any inquiry into the HS-748 Avro accident has been conducted by Government:
- (c) if so what is the outcome thereof and What action has been taken by Government in the matter:
- (d) what is the number of Air Force air accidents during the last one year; and
- (e) what action Government have ta ken to prevent recurrence of such tragic accidents and loss of talented officers?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) A_s per the Court of Inquiry, the accident was caused due to loss of power in *fhe* right engine at a critical stage of flight. immediately after take off. The Court of Inquiry report has since been finalised and action taken on fhe recommendations.
 - (d) 22 in 1990-91.
- (e) Efforts to minimise accidents are an ongoing process. Every accident is investigated by a Court of Inquiry comprising specialists. Based on the recommendations of the Court of Inquiry follow up action is taken to prevent recurrence of similar accidents. Whenever any adverse trend or weak area is ovserved. special joint studies are carried out with

the help of specialists from the manufacturer? and users to look into the problem and take suitable remedial measures. Action on the carious recommen dations of a high level Committee which examined all aspects of Flight Safety, accepted by Govt, has been completed.

to Questions

Privatisation of Maruti Udyog Limited

736. SHRI SATYA PRAKASH MALA-VIYA:

> SHRI SHANKAR DAYAL SINGH:

Will t'ne PRIME MINISTER be pleased to

- (a) whether there is any proposal under Government's consideration for privatisation of the Maruti Udyog Limited;
 - (b) if so, what are the details thereof; and
- (c) what are the names of the present Directors of the Maruti Udyog Limited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) (a) and (b) A proposal has been received from Maruti tJdydg Limited by Government proposing issue of fresh equity shares for beina offloaded to financial institutions, which is being examined.

(c) A statement is attached.

Statement

The names of the present directors of Maruti Udyof; Limited are as under: -

- 1. Shri R. C. Bhargava, Chairman-cum-Managing Director.
- 2. Shri A. Shinohara Joint Managin<» Director.
- 3. Shri A. R. Halasyam. Director (Finance).
- Shri RSSLN Bhaskarudu, Director/Materials)
- Snri Shiromani Sharma. Director (Part time official).